

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6235
ANSWERED ON:06.05.2013
SOLID WASTE MANAGEMENT
Dhruvanarayana Shri R. ;Siricilla Shri Rajaiah

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether any study has been done by the Pollution Control Boards about the contribution of existing technologies in the solid waste management to the air pollution in the country;
- (b) if so, the details thereof State-wise during the 11th Plan period;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) As per the information provided by the Central Pollution Control Board (CPCB), no such study has been undertaken by them, however, CPCB sponsored studies in Meghalaya, Himachal Pradesh and Andhra Pradesh for "Assessment of Ground Water Quality and Ambient air quality around Municipal Solid Waste (MSW) landfills and compliance verification.

Ministry of Environment and Forests has notified the Municipal Solid Wastes (Management & Handling) Rules, 2000. The provisions relating to pollution prevention, monitoring and standards for composting, treated Leachate and incineration have inter-alia been provided in these Rules. The prescribed authority, for monitoring compliance of aforesaid provisions by MSW landfills facilities, is the concerned State Pollution Control Board or Pollution Control Committee in the Union Territory.